

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 416 of 2013
In DFR No. 2309 of 2013**

Dated : 13th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Rajasthan Vidyut Prasaran Nigam Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Shashank Pnadiit**

**Counsel for the Respondent(s) : Ms. Anushree B for
Mr. M.G. Ramachandran**

ORDER

It is submitted by the learned counsel for the Appellant that some of the Respondents are yet to be served.

Post the matter on **03.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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